

Headquarters	Deputy Director General, AFNHB
4. Asst. Chief of Air Staff (Personnel Airmen & Civilians), Air Headquarters	Ex-officio Member
5. Asst. Chief of Air Staff (Accounts), Air Headquarters	Ex-officio Member
6. Asst. Chief of Air Staff (Works), Air Headquarters	Ex-officio Member
7. Asst. Chief of Personnel (Personnel & Conditions), Integrated Headquarter (Navy) Ministry of Defence	Ex-officio Member
8. Principal Director of Pay & Allowances, Integrated Headquarter (Navy), Ministry of Defence	Ex-officio Member
9. Principal Director of Works, Integrated Headquarter (Navy), Ministry of Defence	Ex-officio Member
10. Principal Director of Personnel Services, Air Headquarters. Rehabilitation of Ex-Servicemen	Ex-officio Member

Rehabilitation of ex-servicemen

†1677. SHRI RAVULA CHANDRA SEKAR REDDY: Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is ensuring rehabilitation of ex-servicemen properly;
- (b) if so, the steps taken in this direction during the last three years;
- (c) whether there is any special drive for recruiting the retired jawans into the State police forces; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): (a) Yes, Sir. The rehabilitation of Ex-servicemen is an on-going process. The Government has taken several steps in this regard.

(b) With a view to upgrade the skills of retiring Personnel Below Officer Rank (PBOR) and Ex-Servicemen (ESM) of Armed Forces a large number of quality job oriented courses are conducted by Training Directorate of Directorate General of Resettlement (DGR). The details of ESMs trained during the last three years in various rehabilitation courses are as under:—

Year	PBOR	ESM
2005-2006	5066	843
2006-2007	7369	267
2007-2008	8731	269*

*Up to November 2007.

The Central Government has also made the following reservation for ESM:

†Original notice of the question was received in Hindi.

	GP. 'C'	Gp. 'D'
Ministries/Deptts.	10%	20%
PSUs/Banks	14.5%	24.5%

Besides this there is 10% reservation for the post of Astt. Commandant in Para Military Forces and 100% reservation in Defence Security Corps for ESM. The ESM have 10% to 14% reservation in CRPF, SSB, Delhi Police and Railways.

The DGR also runs various Self Employment Schemes for the ESM namely, Allotment of Army Surplus Vehicles, Coal Transport Scheme, Coal Tipper Scheme, Allotment of Oil Product Agencies, Mother Dairy Milk, Fruit & Vegetable Booth, Management of CNG stations in National Capital Region (NCR), Allotment of GHAR Outlets and Kidzee Franchisee.

(c) and (d) Various States have reservation for ESM in State Police Forces varying from 10-14%. Recruitment to the civil police being a State subject, actual details of intake against the aforesaid reservation are not maintained at present. However, as per information available State Government of Bihar recently recruited approximately 5000 ESM in Special Auxiliary Police.

Discussions of Israeli Defence Delegation with Indian Service Chiefs

1678. SHRIMATI SHOBHANA BHARTIA : Will the Minister of DEFENCE be pleased to state:

(a) whether Israeli Defence Minister accompanied by a 16 member delegation including Israeli Navy Chief visited India during August, 2007 and had discussions with Indian Navy, Army and Air Force Chiefs;

(b) if so, whether Israeli delegation also visited Kashmir forward areas;

(c) if so, to what extent Israel and India have agreed to improve the defence ties; and

(d) whether Israel has agreed to assist India in meeting the defence needs?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) No, Sir.

(b) Does not arise.

(c) and (d) Defence cooperation between India and Israel in areas of mutual interest is an ongoing process.

Accidents in Defence establishments

1679. DR. V. MAITREYAN: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that many accidents are occurring in the recent past causing huge damages to the Army establishments;

(b) if so, whether Government has set up any body to review these types of accidents;

(c) if so, what is the outcome of the report of the review bodies; and

(d) what is the total damage due to these accidents?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) A few number of fire accidents have taken place in the Army establishments in the past causing certain losses.